

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(23) C.P.(I.B)-895/9/(MB)/2017  
MA 814/2018

CORAM:

Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 11.09.2018

NAME OF THE PARTIES: Eknath A. Aher  
V/s  
Royal Twinkle Star Club Ltd.

SECTION OF THE COMPANIES ACT: 9 OF INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

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**ORDER**

1. The Learned Representative of Petitioner and RP are present.
2. MA 814:- Learned Representative has stated and noted in the Order Sheet that this application has become infructuous in view of the Order of Hon'ble Supreme Court. Disposed of as infructuous.
3. This CP 895 now subjudiced before Hon'ble Supreme Court. Hence, adjourned **Sine-die**. The Parties are directed to revert back the outcome of judgment of the Hon'ble Supreme Court by mentioning immediately thereafter.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**11.09.2018.**

HHS